

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2440  
TO BE ANSWERED ON 01.08.2018**

**REHABILITATION OF SLUM DWELLERS**

**†2440. SHRI SADASHIV LOKHANDE:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether any steps have been taken / proposed to be taken by the Union Government for the rehabilitation of slum dwellers on the railway land before demolition of slums in the country particularly in Delhi, Mumbai, Kolkata and Chennai;**

**(b) if so, the details thereof; and**

**(c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) to (c): Most of the slums on Railway land are in the approaches of Stations in Metros and big cities including Delhi, Mumbai, Kolkata and Chennai etc. The Railway land is required for servicing and maintenance of track, bridges and other operational uses and also utilized for execution of various infrastructural projects for meeting future growth needs of Railways, which include projects like doubling/tripling, traffic facilities etc. In view of this, rehabilitation of slum dwellers on Railway land would not be feasible.**

**Ministry of Railways has already advised the State Governments that Housing being a State Subject, they should include existing slums on Railway land in their plan for rehabilitation/resettlement of slum dwellers of a city. Entire cost of such rehabilitation may also be borne by State Government or Urban Local Bodies as Railways may not be able to contribute towards cost of land or rehabilitation/resettlement.**

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